

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3342/2023

(Arising out of impugned final judgment and order dated 22-12-2022 in CRLA No. 7478/2018 passed by the High Court Of Judicature At Allahabad)

KALLU KORI

Petitioner(s)

VERSUS

AJEET SINGH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.52087/2023-EXEMPTION FROM FILING O.T.)

Date : 27-03-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Arvind Gupta, AOR
Mr. Mohit Bidhuri, Adv.
Mr. Piyush Kumar Kamal, Adv.
Mr. Rohini Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(INDU MARWAH)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)